

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-100-2020**

M/s. Despamont

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri K. Morajkar, Advocate for the Petitioner.

Shri S.P. Munj, Additional Government Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 30th July 2020****P.C. :**

The respondents' counsel seeks two weeks' time to file reply.

2. The petitioner's counsel, on his part, requests the Court to provide him an opportunity to file rejoinder if the respondents file reply.

3. Post the matter on 13.08.2020.

DAMA SESHADRI NAIDU, J.

NH